



## HARYANA LEGISLATIVE ASSEMBLY

(to be asked at a meeting of the Haryana Vidhan Sabha to be held on)

### Un-Starred Questions

**21 March, 2023**

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Total Question - 5

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### Number of Sanctioned Posts

**114 Sh. VARUN CHAUDHRY (Mullana ):**

Will the Development and Panchayats Minister be pleased to state the block-wise number of sanctioned posts of B.D.P.O., S.D.O., J.E., Panchayat Secretary, Account Clerk, Computer Operator and Clerk in State alongwith the vacancies as on 01.02.2023?

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### Sanctioned Posts in Municipal Bodies

**115 Sh. VARUN CHAUDHRY (Mullana ):**

Will the Urban Local Bodies Minister be pleased to state the Municipal body wise sanctioned posts of Executive Officer, Executive Engineer, Secretary, Municipal Engineer, J.E., Sanitary Inspector, Accountant, Computer Operator and Clerk in State alongwith vacancies as on 01.02.2023?

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### Selection Criteria of the Foreign Tour

**116 Sh. VARUN CHAUDHRY (Mullana ):**

Will the Agriculture and Farmers Welfare Minister be pleased to state the foreign tour wise action taken by the Government on the report of the delegations alongwith the selection criteria of the countries visited during the last five years?

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#### **Number of Licenses Issued**

**117 Sh. VARUN CHAUDHRY (Mullana ):**

Will the Chief Minister be pleased to state the Legislative Assembly Constituency wise number of licenses issued by the department for residential plotted colony, group housing and affordable housing alongwith their area in the last five years in State?

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#### **Norms and Building Codes For Earthquake Resistance**

**118 Sh. RAKESH DAULTABAD (Badshahpur):**

Will the Urban Local Bodies Minister be pleased to state:-

- a) the area under Badshahpur Assembly Constituency which is under earthquake seismic zone;
- b) the norms and building codes etc. for earthquake resistance of buildings and other infrastructure in Gurugram;
- c) the instances of violations of these norms and building codes in Gurugram; and
- d) the details of these violations alongwith penalty imposed, if any, and rectification actions undertaken to ensure earthquake resistance?

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Chandigarh.

Dated: The 21st March, 2023.

R.K. Nandal,

Secretary.

